

(b) if so, what steps Government have taken to check the practice and to ensure full supply of milk to the token holders?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir

(b) It has been observed that some of the Home Delivery Agents are drawing milk against the milk tokens of those, who have left Delhi. The milk so drawn, finds its way to the blackmarket. In order to check such tokens, the Delhi Milk Scheme have set up a Special Cell. This Cell has started verification of sealed tokens with reference to the corresponding Ration Cards. Tokens found unauthorised are cancelled. So far, about 16,000 bottles have been found to be drawn against tokens which are invalid. Further checking up of such taken is in progress. So far as short supply, if any, to genuine token holders is concerned, it is for the token holders themselves to ensure that they get full supply of milk. The Home Delivery Agents are engaged by the token holders themselves and the Delhi Milk Scheme have no control over them.

Steps for timely Publication of the Journal 'Agricultural Situation in India'

506. SHRIMATI AMBIKA SONI:
SHRIMATI AMARJIT KAUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;

(a) whether it is a fact that the publication of Agricultural Situation in India, a monthly journal, is three months behind schedule, as a consequence of which the object for which the journal is published is defeated; and

(b) what steps Government propose to take for the timely publication of this journal?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and

(b) The journal 'Agricultural Situation in India' contains analysis and review of food and agricultural situation and particularly deals with such aspects as rainfall and crop situation, prices, market arrivals, procurement, public distribution, exports, imports, etc. Collection of these data from various sources, including State Governments and different organisations of the Central Government, scrutiny and analysis of the data, preparation of reviews on commodities and agricultural situation, printing at Nilo-kheri Press and despatch and circulation of the journal generally take about three months at present. Effects are being made to expedite the various jobs involved in the preparation of the manuscript and printing and release of the Journal.

Industrial and Commercial Establishments in Non-Conforming Areas

507. SHRIMATI PRATIBHA SINGH:
SHRIMATI AMBIKA SONI:
SHRIMATI AMARJIT KAUR;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the answer to Unstarred Question 143 given in the Rajya Sabha on the 15th June, 1977 and state the steps which Government have taken to ensure that such industrial and commercial establishments in Delhi as have been allotted alternative sites are shifted from non-conforming areas and that the defaulting establishments are brought to book?"

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): Show-cause notices for clearing the old sites have been/are being issued by the D.D.A. to the industries which had been allotted alternative sites and have not shifted from non-conforming areas. On receipt of their replies to the show-cause notices, or after the expiry of the prescribed period necessary action in accordance with the terms and conditions of allotment/lease will be initiated against the defaulters by the D.D.A.